

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Cr1) No(s).6254/2012

JAGADAMBA PRASAD Petitioner(s)

VERSUS

STATE OF U.P. Respondent(s)
(With appln(s) for bail)
WITH SLP(Cr1) NO. 7568 of 2012
(With office report)

Date: 06/08/2013 This Petition was called on for hearing today.

For Petitioner(s)
Mr. Rameshwar Prasad Goyal, Adv.
Mr. Anurag Kishore, Adv.

For Respondent(s)
Mr. Amit Kumar Singh, Adv.
Mr. Adarsh Upadhyay, Adv.

UPON hearing counsel the Court made the following
O R D E R

SLP(Cr1.) No.6254/2012

Sole respondent has failed to file counter affidavit, despite final
chance granted on the last date.

SLP(Cr1) NO. 7568 of 2012

Counter affidavit on behalf of the sole respondent - State has
already been filed on record.

No further steps required in both these matters.

They be processed for listing before the Hon'ble Court, as per rules.

			(M.A. SAYEED)	
			REGISTRAR	

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